

**Menon:** (a) There is at present no proposal to instal a large telescope at the High Altitude Research Laboratory at Gulmarg.

(b) Does not arise.

**श्री रघुनाथ सिंह :** गुनमर्ग में चाहे न हो, लेकिन और कहीं हिन्दुस्तान में इसी प्रकार की लैबोरेटरी स्थापित करने का कोई कार्यक्रम है क्या ?

**प्रधान मंत्री वैदेशिक-कार्य मंत्री तथा अग्रशक्ति मंत्री (श्री जवाहरलाल नेहरू :** ऐसी किसी जगह नहीं जो गुनमर्ग जैसी ऊंची हो ।

**श्री रघुनाथ सिंह :** इसकी स्थापना के बारे में और कोई ऐसा कार्यक्रम है, यह मैं जानना चाहता हूँ ?

**अध्यक्ष महोदय :** "ऐसा" से मुराद इतनी ऊंचाई पर या सी किन्म की, से है । उन्होंने कहा है कि तनी ऊंची और कोई जगह पर नहीं है ।

**Shri Kapur Singh:** May I know what is going to be the diameter of the lens of this telescope and how would it compare with... (*Interruption*) Why? It is an important question. May I know what is going to be the diameter and how would it compare with the largest telescope in the U.S.A. and U.S.S.R.?

**Mr Speaker:** There is none that is going to be put up. Next Question.

**Shri Kapur Singh:** Is there no information available?

**Mr. Speaker:** There is none that is going to be put up. Whose diameter should I ask? Next Question.

#### Cheap Grain Shops

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{ **Shri S. M. Banerjee:**  
 { **Shri Indrajit Gupta:**  
 { **Shri Umanath:**  
 { **Shri Tridib Kumar**  
 \*588. { **Chaudhuri:**  
 { **Shri P. C. Borooah:**

{ **Shri Sudhansu Das:**  
 { **Shri Subodh Hansda:**  
 { **Shrimati Renu Chakraverty.**

Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that the tripartite decision of the 5th August, 1963 to open cheap grain shops in all establishments employing 300 or more workers remains largely non-implemented;

(b) if so, whether this is due to the refusal by employers to honour their commitment; and

(c) Government's reaction in the matter?

**The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya):** (a) In addition to 1213 consumers' co-operative stores, there are at present 349 fair price-shops operating for industrial workers.

(b) and (c). Not all the industrial establishments employing more than 300 workers each who should have opened fair price shops, have done so yet. This is being further pursued with them and with the associations of employers and State Governments and will also be discussed at the forthcoming meeting of the Standing Labour Committee to be held on 27th and 28th December, 1963.

**Shri S. M. Banerjee:** I would like to know whether the cheap grain shops have been started in all the public sector projects and, if not, what is the difficulty?

**Shri R. K. Malviya:** At present, the position is that in public sector there are 389 establishments each having more than 300 workers. Out of this, 291 societies plus 70 branches of the main stores have been opened in the public sector.

**Shri S. M. Banerjee:** I would like to know whether the Central Government would supply cheap grains through the Food Ministry at a subsidised rate and, if so, whether any

arrangement has been made to have a regular supply of foodgrains at subsidised rates to these industrial undertakings.

**Shri R. K. Malviya:** There is no question of subsidy. But they are sold at the wholesale prices. Upto this time, there are 131 whole-sale stores which are supplying foodgrains to about 2046 co-operative stores and fair price shops.

**Shrimati Renu Chakravartty:** The question is about the cheap grain shops. May I know whether it is a fact that in one of the biggest industries in India, for example, jute, there is not a single cheap grain shop which has been opened after all these statements have been made by the Central Government and may I know what Government propose to do in order to expedite it

**Shri R. K. Malviya:** The jute mills association has said that there are quite a number of fair price shops in the jute mill areas and no fresh shops are necessary.

**Shrimati Renu Chakravartty:** What is Government's opinion? That was my question?

**Shri Nambiar:** May I know whether these Central Government undertakings include Railways for the purpose of opening the cheap grain shops?

**Shri R. K. Malviya:** Yes Sir, Railways have got many shops. I will give the figures also.

**Mr. Speaker:** They are not needed; they are not asked.

**Shri Vasudevan Nair:** The hon. Minister has stated in reply to Shrimati Renu Chakravartty's question that according to the jute mills association there are enough shops. May I know whether the Government made a real inquiry into it and whether the Government was satisfied that there were enough cheap grain shops or does it believe in the statement of the jute mills association?

**Shri R. K. Malviya:** The cheap grain shops are not under contemplation. It is the fair price shops which are being opened.

**श्री यशपाल सिंह :** मूल्य परिषद में जहाँ बीस बीस मील तक कोई गलना नहीं मिल रहा है, वहाँ पर चीप ग्रेन शाप्स खोलने का सरकार का कब तक विचार है?

**अध्यक्ष महोदय :** यह हमारा सवाल है यह जवाब नहीं है।

**Shri S. M. Banerjee:** On a point of order, Sir.

**Mr. Speaker:** Yes. What is his point of order?

**Shri S. M. Banerjee:** My point of order is this . . .

**Mr. Speaker:** But I must warn the hon. Member that the raising of points of order that are not points of order at all is not desirable.

**Shri S. M. Banerjee:** Sometimes, that applies and you may be angry with others, but why should you be angry with me?

**Mr. Speaker:** Because he raises too many points of order.

**Shri S. M. Banerjee:** I have raised only 27 points of order during the last seven years.

**Mr. Speaker:** During those seven years, out of the 27 points of order, how many have been allowed? I am sure that not even three would have been allowed. Now, let us hear the 28th one.

**Shri S. M. Banerjee:** My point of order is this. The main question which has been admitted relates to cheap grain shops, about which a decision had been taken at the tripartite meeting. But the hon. Minister says now that there are not cheap grain shops but fair price shops. The idea of the cheap grain shops was that Government should subsidise them in order to help the employees to meet the

rising cost of living. My point of order is this. The question which has been admitted relates to cheap grain shops. So, the hon. Minister should say whether there are cheap grain shops. He should not mention other things.

**Mr. Speaker:** Even if there are no cheap grain shops, he must say that some have been opened?

**Shri Nambiar:** He must say 'No'.

**Mr. Speaker:** That is what he says.

**Shri S. C. Samanta:** May I know whether there is any legal provision to ensure the implementation of this decision of the tripartite conference?

**Shri R. K. Malviya:** No Sir, there is no legal provision. This was a decision take at the tripartite conference.

**Shrimati Savitri Nigam:** May I know whether Government have received any complaint to the effect that the supply in these cheap grain shops is not regular?

**Shri B. K. Malviya:** Where there is a complaint, it is looked into.

WRITTEN ANSWERS TO QUESTIONS

Indians in Burma

\*583. **Dr. L. M. Singhvi:** Will the Prime Minister be pleased to state:

(a) whether any person or persons of Indian origin are still being detained in Burma for violation of citizenship and/or domicile laws;

(b) whether the Government of India have taken any steps to secure human treatment and proper legal status for such persons in Burma; and

(c) if so, the result thereof?

**The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon):** (a) Some persons of Indian origin who are under orders of deportation from Burma or have committed

offences under the Burmese immigration or registration laws are in detention in that country.

(b) and (c). No cases of inhuman treatment have come to the notice of the Government of India. The Embassy of India, Rangoon, renders all possible assistance to such persons in the matter of issue of travel documents and investigation of complaints.

Trespassing of Pakistanis into Tripura

- \*589. {
- Shri D. C. Sharma:
  - Shri Bishanchander Seth:
  - Shri Chattar Singh:
  - Shri B. P. Yadava:
  - Shri Dhaom:
  - Shri S. N. Chaturvedi.
  - Shri P. C. Borooah:
  - Shri Rishang Keishing:
  - Shri Balkrishna Wasnik:
  - Shri Yashpal Singh:
  - Shri P. K. Ghosh:
  - Shri Gulshan:
  - Shri Solanki:
  - Shri P. H. Bheel:
  - Shri N. R. Laskar:
  - Shri Ramachandra Ulaka:
  - Shri Surendranath Dwivedy:

Will the Prime Minister be pleased to state:

(a) whether Pakistanis have infiltrated into the disputed 30-mile territory between Tripura and East Pakistan along the Feni river and tried to collect taxes forcibly from the villages in the region;

(b) whether a protest note has been lodged with Pakistan Government; and

(c) if so, the nature of reply received and the action proposed to be taken in the matter?

**The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon):** (a) Yes, Sir. It has been reported that Pakistanis are collecting the "gharchukti" tax from the residents of an area at the headwaters of the River Fenny, about which there is some dispute; the area lies along the